

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 402/2018
OA No. 1695/2018**

New Delhi this the 23rd day of July, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Ms. Punam Rani,
(PGT Hindi-Post Code 111/17)
(aged about 42 years)
D/o Sh. Kanwar Bhan,
R/o 5/507, Mahavir Park,
Bahadurgah (Haryana)
2. Ms. Bhawna, (PGT Hindi-Post Code 111/17)
(Aged about 36 years)
D/o Rajendra Vats,
R/o House No.37,
VPO-Mubarak Pur Dabas,
Delhi-110081

- Petitioners

(By Advocate: Mr. M.D. Jangra)

Versus

Sh. Ashu Prakash & Ors.

1. Sh. Anshu Prakash, Chief Secretary,
Govt. of NCT of Delhi,
New Secretariat, IP Estate, New Delhi
2. Sh. VK Singh, Chairman,
Delhi Subordinate Service Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi
3. Ms. Saumya Gupta, Director,
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat, Delhi

- Respondents

(By Advocate: Shri Anuj Kumar Sharma)

ORDER (Oral)

Ms. Nita Chowdhury, Member (A):

This Contempt Petition was heard and the respondents were directed to give provisional admit cards to the applicants today itself.

2. Both parties are present and it is admitted by the applicants that they have received the provisional admit cards. Hence, nothing remains in this CP and the same stands disposed of. Notices issued to the respondents also stand discharged.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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